

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.46/ALD/2020

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ABHINAV AGARWAL V/S M/S CODEBLUE CLOTHING PVT LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. P Nagesh Sr. Adv. Assisted by Sh. Sanket Gupta, Adv. : *For Financial Creditor*

Sh. Sumant Batra, Adv. : *For the Corporate Debtor*

ORDER

1. Ld. Counsel representing the parties are present.
2. The matter has been heard at length from both the parties.
3. Order Reserved.
4. Written submissions/revised written submissions along with judgment, if any relied upon by both the parties be filed within a period of one week.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

9th November, 2023

Bipul Kumar Tiwari
(Stenographer)